

the Minister of URBAN DEVELOPMENT be pleased to refer to reply given to Unstarred Question No. 6144 on September 9, 1991 and state:

(a) whether the work relating to the remaining 193 cases has since been completed;

(b) if not, the reasons therefor; and

(c) the time by which it is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) to (c). The work of glazing has been completed in 173 cases out of 193. In the remaining 20 cases, the work is in progress and is expected to be completed by July, 1992.

Works Undertaken by NBCC

8359 DR. Y. S. RAJASEKHAR REDDY: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) Whether any complaint was received regarding the construction work under taken by the National Buildings Construction Corporation during the past five years in the Union Territory of Delhi;

(b) if so, the details thereof; and

(c) the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) to (c). The information is being collected and will be laid on the Table of the Sabha.

[*Translation*]

Import of Modified Car for Disabled

8360. SHRI BHUWAN CHANDRA

KHANDURI: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have accorded approval to import any modified tax-free car to the convenience and demand of the disabled persons of the country, especially war disabled military officers (retired);

(b) if so, the details thereof;

(c) whether the Government have started import and also indigenous manufacture of such tax-free modified cars;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN) : (a) Government have not accorded approval to import any modified tax free car.

(b) Does not arise.

(c) and (d). passenger cars fitted with handicapped control gadgets are being manufactured by M/s. Maruti Udyog Ltd. for disabled persons.

(e) Does not arise.

[*English*]

DDA Plots to Retiring Persons

8361. SHRI VIJAYNAVAL PATIL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Delhi Development Authority invited applications upto December 1991 from retired persons registered with the DDA for allotment of plots at Rohini Residential Scheme;